

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CP/CA No. 689/2016**

**IN THE MATTER OF:**

**EMAAR MGF Land Ltd.**

**.... APPLICANT / PETITIONER**

**SECTION:**

**Under Section 391(2) & 394**

**Order delivered on 02.02.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR  
HON'BLE PRESIDENT**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

**For the Petitioner(s):- Mr. Rajeev k. Goel, Advocate**

**For the Respondent(s):-**

**ORDER**

Due to paucity of time, the matter could not be taken up for hearing.  
List for arguments on 09.02.2018.

*Sd/-*

**(M. M. KUMAR)  
PRESIDENT**

*Sd/-*

**(DEEPA KRISHAN)  
HON'BLE MEMBER**